

CENTRAL ADMINISTRATIVE TRIBUNAL  
JABALPUR BENCH, JABALPUR

CIRCUIT SITTING AT INDORE  
O.A.NO.120/2001

Hon'ble Shri SHANKER RAJU, Member (J),  
Hon'ble Shri R.K. UPADHYAYA, Member (A)

Indore, this the 12th day of August, 2003

Malharrao  
s/o Bhimaji Walekar  
r/o 572, Usha Nagar Extension  
Indore (MP). ... Applicant  
(My Advocate: Mrs. Vandana Kasrekar)

Vs.

1. Union of India through  
Secretary Telecommunication  
Department, 11, Ashoka Road  
Sanchar Bhawan  
New Delhi - 1.
2. Divisional Engineer (South)  
Indore Telephones, Indore  
Sapna Sangeeta Road  
Indore.
3. Sub-Divisional Officer  
(Phones) (I) (T.P.N.)  
Shen Nagar, Sapna Sangeeta  
Road, Indore,  
Indore Telecommunications  
Indore. ... Respondents

(By Advocate: None)

ORDER (Oral)

By Shri Shanker Raju, Member (J):

Learned counsel for applicant states  
that this Tribunal has no jurisdiction to entertain  
the present OA. Hence, she seeks and is allowed  
to withdraw for want of jurisdiction with liberty  
to approach before the appropriate forum in  
accordance with law for redressal of the grievance  
of the applicant. Maxxxxxxxxxx OA is accordingly  
dismissed. No costs.

(R.K. UPADHYAYA)  
M(A)

/rao/

S. Raju  
(SHANKER RAJU)  
M(J)